

प्रेषक,

कहकशां नसीम
अपर सचिव,
उत्तराखण्ड शासन।

सेवा में,

डॉ.राजेन्द्र सिंह,
वैज्ञानिक अधिकारी,
उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड,
देहरादून।

पर्यावरण संरक्षण एवं जलवायु परिवर्तन अनुभाग देहरादून: दिनांक: 31 जनवरी, 2024

विषय:- मूल आवेदन संख्या-693/2023 In re: News items appearing in Deccan Herald dated 24-10-2023 titled "Pollution Control Boards are the weak link" के सम्बन्ध में।

महोदय,

उपर्युक्त विषयक अपने पत्र संख्या-यूकेपीसीबी/एच.ओ./सा0-183-746/2024/1309, दिनांक 31.01.2024 का कृपया संदर्भ ग्रहण करने का कष्ट करें, जिसके माध्यम से प्रश्नगत मूल आवेदन संख्या-693/2023 में Compliance Affidavit तैयार कर, मा.प्राधिकरण में दाखिल किये जाने हेतु शासन के अनुमोदनार्थ उपलब्ध कराया गया है।

2- अतः उक्त के सम्बन्ध में मुझे यह कहने का निदेश हुआ है कि शासन द्वारा अनुमोदित Compliance Affidavit को मा0 प्राधिकरण में समयबद्ध रूप से दाखिल किये जाने हेतु आपको अधिकृत किया जाता है।

कृपया तदनुसार अग्रेत्तर आवश्यक कार्यवाही करने का कष्ट करें।

संलग्नक:-यथोक्त।

भवदीया,

(कहकशां नसीम)
अपर सचिव।

संख्या एवं दिनांक-तदैव।

प्रतिलिपि:-

1. अध्यक्ष/सदस्य सचिव, उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड, देहरादून को सूचनार्थ प्रेषित।
2. National Green Tribunal Faridkot House, Copernicus Marg, New Delhi को मूल आवेदन संख्या-693/2023 में दिनांक 23.11.2023 को पारित आदेशों के क्रम में सूचनार्थ।

(कहकशां नसीम)
अपर सचिव।

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

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IN

Compliance Affidavit

On behalf of the Principal Secretary

Forest, Environment Conservation and Climate Change,

Government of Uttarakhand

IN

Original Application No. 693 of 2023

In re : News items appearing in Deccan Herald dated 24.10.2023 titled
“Pollution Control Boards are the weak link”

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Dated: January, 2024

Advocate
(Counsel for the respondent)

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Compliance Affidavit
(On behalf of the Principal Secretary,
Forest, Environment Conservation and Climate Change,
Government of Uttarakhand)

IN

Original Application No. 693 of 2023

In re : News items appearing in Deccan Herald dated 24.10.2023 titled
“Pollution Control Boards are the weak link”

Affidavit of Kahkashan Naseem, aged about
43 years, S/o Late Shri Abdul Sattar Ansari,
presently posted as Additional Secretary,
Department of Environment Conservation and
Climate Change, Government of Uttarakhand,
Dehradun.



Deponent

**I, the named above-named deponent do hereby solemnly affirm and state on
oath as under: -**

1. That the deponent is presently posted Additional Secretary, Department of Environment Conservation and Climate Change, Government of Uttarakhand, Dehradun, and is duly authorized to sign and swear the instant compliance affidavit before the Hon'ble NGT.

2. That the deponent has gone through the contents of the above-noted Original Application and has fully understood the contents thereof and is in a position to reply to the same.
3. That the noted above-noted Application was listed for hearing on 23.11.2023, wherein the Hon'ble National Green Tribunal was pleased to implead Principal Secretary, Department of Forest & Environment, Government of Uttarakhand as Respondent No. 26 and issued the following directions:

“

12.. The above respondents are directed to file their reports showing the sanctioned strength and working strength of staff in the concerned SPCBs/PCCs, CPCB the ratio of administrative, Ministerial, and Technical staff in the SPCBs/PCCs, CPCB, and the regulating and monitoring facilities which are available with the SPCBs/PCCs/CPCB. In respect of laboratories, the report will disclose the sanctioned strength and present working strength of staff, the infrastructure which is available in the labs and further need for equipment and infrastructure in those labs and the provisions made in laboratories for enforcement and monitoring of hotspots in critically polluted areas. The report should also include the availability of budget and its sources and expenditure in last two years (2020-2021 and 2021-2022). Let these reports be submitted within a period of 8 weeks by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF.

.....”

4. That in compliance with the directions dated 23.11.2023 passed by the Hon'ble NGT, it is pertinent to mention that presently, Uttarakhand Pollution Control Board (hereinafter referred to as UKPCB) is operating with its Head Office at Dehradun along with 4 Regional Offices located at Dehradun, Roorkee, Haldwani, and Kashipur. District-wise distribution of Regional Offices is as given below:

• S.N.	• Name of Regional Office	• District Covered
• 1.	• Regional Office, Dehradun	• Dehradun, Pauri, Tehri, Uttarkashi, Rudraprayag & Chamoli.
• 2.	• Regional Office, Roorkee	• Haridwar
• 3.	• Regional Office, Haldwani	• Nainital, Almora, Champawat, Bageshwar & Pithoragarh
• 4.	• Regional Office, Kashipur	• Udham Singh Nagar

5. That, in further compliance with the order dated 23.11.2023, the strength of UKPCB is being reproduced in tabular form here under:-

i) **Sanctioned strength and Working strength:**

• S. N	• Name of Post / Cadre	• Sanctioned Strength	• Working Strength
• 1.	• Chairman	• 01	• 01
• 2.	• Member Secretary	• 01	• 01
• 1.	• Technical/Scientific/IT Staff	• 74	• 19
• 2.	• Administration/Law	• 05	• 01
• 3.	• Finance	• 09	• 01
• 4.	• Ministerial Staff	• 40	• 28

• Total:	• 130	• 51
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ii) **Regulating and Monitoring Facilities**

a. **Regulatory Facilities:**

- Head Office at Dehradun.
- 04 Regional Offices located at Roorkee, Dehradun, Kashipur and Haldwani.
- Online Consent Management and Monitoring System (OCMMS) for disposal of CTE/CCA Applications.
- Time limit for disposal of Consent to Establish (CTE) and Consolidated Consent & Authorization (CCA) applications of different categories of industries.
- Centralised CTE/CCA application receiving system.
- Auto renewal of CCA for the Green category of Industries.
- Creation of a Compliance and Monitoring Cell at the Head Office level.

b. **Monitoring Facilities:**

- Central laboratory at Dehradun.
- Regional laboratories established at each Regional Offices.
- Water Quality Monitoring Network for Surface water, Groundwater, Lakes, and Drains monitoring.
- Performance monitoring of Common Sewage Treatment Plants(STPs).
- Ambient Air Quality Monitoring Network.
- CAAQMS in three cities.
- OCEMS in Grossly Pollution Industries (GPIs).

iii) **Laboratory Infrastructure:**



Name of laboratory	Sanctioned Strength	Working Strength	• Infrastructure and Equipment available in labs
Central Laboratory, Dehradun	There is no cadre division for laboratory and Regional Offices in the existing structure.	<p>01- Environment Engineer as Lab In-charge.</p> <p>01- Laboratory Assistant</p> <p>The following personnel are also working under various project(s)/ Outsource:</p> <p>02-JRF*</p> <p>04-JLA*</p> <p>01-FA*</p> <p>03- Attendant*</p> <p>• * Under NMCG Project.</p>	<p>i. Atomic Absorption Spectrophotometer- 01</p> <p>ii. Microwave Digester-01</p> <p>iii. Absorbable Organic Halide-01</p> <p>iv. RO Purifier system-01</p> <p>v. UV Spectrophotometer- 01</p> <p>vi. Flame Photometer-01</p> <p>vii. Conductivity meter-01</p> <p>viii. Hot Air Oven-02</p> <p>ix. Bacteriological Incubator-02</p> <p>x. Autoclave-02</p> <p>xi. Laminar Flow-01</p> <p>xii. Double Distillation Unit- 01</p> <p>xiii. BOD Incubater-01</p> <p>xiv. Water bath-02</p> <p>xv. COD Digester-01</p> <p>xvi. Balance-02</p> <p>xvii. Hot Plat-01</p> <p>xviii. pH/TDS/EC Meter-01</p> <p>xix. Hygrometer-04</p>



Regional Laboratory, Roorkee	There is no cadre division for laboratory and Regional Offices in existing structure.	<p>The Regional Laboratory is under the control of the Regional Officer.</p> <p>The following personnel are also working under various project(s):</p> <p>02-JRF*</p> <p>02-JLA*</p> <p>02-SA@</p> <p>04-MA@</p> <p>01-MA^s</p> <ul style="list-style-type: none"> • • *Under 	<ul style="list-style-type: none"> i. BOD Incubator-01 ii. Microbiological Incubator-01 iii. Flame Photometer-01 iv. Double Beam Spectrophotometer-01 v. Hot Air Oven-01 vi. Distillation Unit-01 vii. RO Filtration Unit-01 viii. Laminar Air Flow-01 ix. Autoclave-01 x. Conductivity meter-01 xi. pH Meter-01 xii. Deep Freezer-01 xiii. Microwave Digester-01 xiv. Hot Plat-01



		<p><i>NMCG Project.</i></p> <p><i>@Under NAMPA Project.</i></p> <p><i>§Under SAMP Project.</i></p>	
Regional Laboratory, Kashipur	There is no cadre division for laboratory & Regional Offices in the existing structure.	<p>The Regional Laboratory is under the control of the Regional Officer.</p> <p>•</p> <p>Following personnel are also working on various projects (s):</p> <p>01-JRF*</p> <p>02-JLA*</p> <p>01-SA[§]</p> <p>03-MA[@]</p> <p><i>* Under NMCG Project.</i></p> <p><i>§Under SAMP Project.</i></p> <p><i>@Under</i></p>	<p>i. Autoclave-01</p> <p>ii. BOD Incubator-01</p> <p>iii. Conductivity Meter-01</p> <p>iv. Flame Photometer-01</p> <p>v. Hot Air Oven-01</p> <p>vi. Bacteriological Incubator-01</p> <p>vii. Distillation Unit-01</p> <p>viii. Laminar Air Flow-01</p> <p>ix. COD Digestor-01</p> <p>x. pH Meter-01</p> <p>xi. TDS Meter-01</p> <p>xii. Weighing Balance-01</p> <p>xiii. Deep Freezer-01</p> <p>xiv. AOX Analyser-01</p> <p>xv. Microwave Digester-01</p> <p>xvi. Spectrophotometer (UV Visible)-01</p> <p>xvii. Water Purification System (RO based)-01</p>



		<p><i>NAMP Project.</i></p> <ul style="list-style-type: none"> • • 	
Regional Laboratory, Dehradun	There is no cadre division for laboratory and Regional Offices in existing structure.	<p>The Regional Laboratory is under the control of the Regional Officer.</p> <p>The following personnel are also working on various project(s):</p> <ul style="list-style-type: none"> • 02-SA[@] • 08-MA[@] • 04-SA^s • 06-MA^s • • [@]Under <i>NAMP</i> 	<ul style="list-style-type: none"> i. APM NL 46 for PM10 Monitoring -12 ii. AMP 550 for PM2.5 monitoring-10 iii. Analytical Balance-01 iv. Oven-01 v. Decicator-01 vi. Distillation Unit-01 vii. Freeze-01 viii. Spectrophotometer-01 ix. Stack Monitoring Kit-01 x. Noise Monitoring Kit-01



		<i>Project.</i> <i>^sUnder SAMP Project.</i>	
Regional Laboratory, Haldwani	There is no cadre division for laboratory and Regional Offices in existing structure.	Regional Laboratory is under control of Regional Officer. Following personnel are also working on various project(s): <ul style="list-style-type: none"> • 01-SA[@] • 03-MA[@] • 01-SA^s • 02-MA^s • • [@]<i>Under NAMP Project.</i> <i>^sUnder SAMP Project.</i>	i. Spectrophotometer-01 ii. Conductivity Meter-01 iii. Hot Air Oven-01 iv. COD Digester-01 v. BOD Incubator-01 vi. Colony Counter-01 vii. Heating Mantle-02 viii. Magnetic Stirrer-01 ix. Ion Analyser-01 x. Balance-02 xi. Noise level Meter-01 xii. Smoke Density Meter-01 xiii. Sludge Sampler-01 xiv. Hydrometer-01 xv. Water depth sampler-01 xvi. pH Meter-01 xvii. Refrigerator-01 xviii. Stack Sampler-01 xix. High Volume Sampler-02 xx. Respirable Dust Sampler-02 xxi. Handy Air Sampler-04

Abbreviations:

NMCG: National Mission for Clean Ganga.

NAMP-National Ambient Air Quality Program.

SAMP: State Air Quality Monitoring Program.

JRF-Junior Research Fellow, SA-Scientific Assistant,

JLA-Junior Lab Assistant, MA-Monitoring Assistant,

FA-Field Attendant

iv) Provisions made in Laboratories for Enforcement & Monitoring of hotspots in Critically Polluting Areas (CPA):

- a. Groundwater Quality Monitoring in CPA.
- b. Monthly water quality assessment of Polluted River Stretches in upstream and downstream locations.
- c. Water quality monitoring at 40 locations of river Ganga and its tributaries and 33 locations of other surface water bodies.
- d. Groundwater quality monitoring at 46 locations on a half-yearly basis.
- e. Ambient air quality monitoring at 22 locations of 14 towns/Cities.

v) Budget, its Sources, Income & Expenditure: With respect to the budget, its sources and expenditure, following are the details of the financial year 2020-21 and 2021-22:-

Financial Year	Budget Amount (Lakh)		Source of Receipt	Total Receipt (Lakh)	Total Expenditure (Lakh)
	Income	Expenditure			
2020-21	5704.5	4126.97	Consent fee, Authorization /Registration fee, Public Hearing fee, Environment Compensation, Others	3051.28	3110.64
2021-22	2889.00	1825.85		2632.56	1384.27

6. That the infrastructure development in Central Laboratory at Head Office Dehradun, Regional Laboratory at Roorkee and Regional Laboratory at Kashipur is being done under the project entitled "Strengthening of Laboratories of Uttarakhand Pollution Control Board" under *NamamiGange* Programme sponsored by National Mission for Clean Ganga (NMCG).The accreditation process of Central Laboratory from NABL is under process.
7. That UKPCB has requested an additional manpower of 85 posts of various cadre which is under consideration at the State Government level.
8. That presently the Service Rules of Uttar Pradesh Pollution Control Board are being followed at UKPCB. However, UKPCB has approved its new Service Rules in 31st Board meeting and forwarded it to the State Government for approval. The same is under consideration before the State Government. Once the Service Rules are approved by the State Government, appointment against the vacant posts of direct recruitment will be started by UKPCB.
9. That the deponent is a responsible Government servant having the highest regards for the Hon'ble Tribunal and orders passed by them. The deponent has always made sincerest efforts to carry out the orders passed by this Hon'ble Tribunal in its letter and spirit and shall continue to do so in the future.



Deponent

Dated: 31.01.2024

I,, Advocate, do hereby declare that the person making this affidavit and alleging himself to beis the same person who is known to me from the papers produced by him before me in this case.

.....
Advocate
Enrol. No.

Solemnly affirmed before me on this day of January, 2024 at Dehradun at about AM/PM by the deponent who has been identified by the aforesaid person.

I have satisfied myself by examining the deponent who understood the contents of this affidavit.

The person has signed in my presence on the affidavit.

Notary